

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

C.P. 16 /99/(ND)/2017

IN THE MATTER OF:

PHG Hotels New Delhi Private Ltd. .. PETITIONER

SECTION :

Under Section 441

Order delivered on 02.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/applicant : Mr. Suresh Kumar, Prac. Company Secretary
Mr. Manish Gupta, Company Secretary

For the Respondents : -

ORDER

Order reserved.

Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
02.8.2017